

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI


ORDER

The following Rent Controller /Additional Rent Controller in Central District, Tis Hazari Court, Delhi are detained during Winter Vacations, 2023 to look after the urgent work of Central District under the Delhi Rent Control Act, 1958, on the dates as mentioned below:-

S.No.	Name of RC/ARC	Date/Period of detention
1	Sh. Harjeet Singh Jaspal, Ld. SCJ-cum-RC	27.12.2023 & 28.12.2023
2	Ms. Neetu Sharma, Ld. CCJ-cum-ARC	26.12.2023
3	Ms. Arjinder Kaur, Ld. ARC-02	29.12.2023 & 30.12.2023

The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2024 in lieu of the duty actually performed during Winter Vacations, 2023.

The office of the court will remain open daily from 10.00 am to 5.00 pm except on Sunday and other holidays, if any.

 20.12.23

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)

Delhi
Dated 20 DEC 2023

No. 93481-53521 /W.V./Gaz/2023

Copy forwarded for information & necessary action :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officer In-charge, Admin. Branch (I,II&III) with the request to detain the required staff of the Judicial Officers as mentioned above, during the winter vacation, 2023.
3. The Officer In-Charge, Pool Car, (Central),THC, Delhi with the request to detain the drivers of the above said Judicial Officers, if such request is received.
4. The Officers concerned.
5. The Chief Metropolitan Magistrate (Central) Tis Hazari Courts, Delhi.
6. The Administrative Civil Judge (Central) Tis Hazari Courts, Delhi.
7. The AO(J)/DDO, Admin. Branch (I,II&III), Care Taking Branch, Filing Section, Pool Car, Vigilance, General, Computer Branch, Accounts Branch, Facilitation Center (Central), THC, Delhi.
8. The Reader/PS to the undersigned & Ld. Principal District & Sessions Judge (West).
9. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
10. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
11. The Dealing Clerk, Compensatory Leave, Judicial Branch & Administration Branch (I,II& III), (Central), Tis Hazari Courts, Delhi with the direction to maintain the record and compensatory leave of the above said Judicial Officers and the staffs.
12. The Secretary, Bar Association, all Court Complex, Delhi/New Delhi.
13. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
14. **The R&I Branch (Central) for uploading On LAYERS.**



Principal District & Sessions Judge (HQs)
Delhi